

Fresh Matter List

S.No	Matter No	Cause Title	DFR No & Date	Defect Cured on	Caveat (if any)	Date of Listing
1	IA 1946/2019 in DFR No. 2360/2019 (IA 1946/2019 - For condonation of delay in filing the Appeal)	Adani Power Rajasthan Limited VS Rajasthan Electricity Regulatory Commission & Ors.	2360/2019 Dated 25/10/2019	09/12/2019		11/12/2019 Court - 1
2	IA 2024/2019 in DFR No. 2377/2019 (IA 2024/2019 - For condonation of delay in filing the Appeal)	Gullantt Ispat Limited VS Uttar Pradesh Electricity Regulatory Commission & Ors.	2377/2019 Dated 08/11/2019	09/12/2019		11/12/2019 Court - 2